

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2360**

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

TRACKING OF LOOTED WEAPONS

2360. ADV. M. UDHAYAKUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the CRPF is exploring technology that could track and disable weapons looted by Maoists in left wing extremism affected districts and terrorists in Jammu and Kashmir;

(b) if so, the details thereof;

(c) whether it is true that automatic and semi automatic rifles/guns like AK rifles, SLRs INSAS rifles and revolvers used by the security forces in counter insurgency and anti-Maoists operations are the ones used by the ultras in ambushes and attacks on the camps;

(d) whether the CRPF is in touch with private companies which deal with technology which could provide GPS trackers/RFID chip or biometric software so that weapons snatched by the ultras could be tracked and rendered useless; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): The information sought pertains to acquisition of operational technologies by the CRPF, which cannot be disclosed in the interest of security.

Left Wing Extremists do use weapons which have been snatched from Security Forces, however, most of weapons held by them are country made weapons acquired from different sources. Terrorists and insurgents active in J&K and North-East hold majority of such automatic and semi-automatic weapons acquired from different sources.
